(b) if so, what are the deails thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR); (a) A proposal for setting up a Liquid Milk Dairy in China is under the consideration of the National Dairy Development Board.

(b) Details have not yet been worked out.

Debarring student from examination for not wearing uniform

- *473. SHRI V. GOPALSAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government's attention has been drawn to the news item captioned 'Student not in uniform barred from taking Exam' which appeared in the Times of India of 22nd March, 1994;
- (b) whether the Council for Indian School Certificate Examinations has, in the past, formulated rules/bye laws etc. for conducting examinations;
 - (c) if so, when and the details thereof;
- (d) whether Government have conducted any independent probe in the matter;
 - (c) if so, when and the details thereof;
- (d) whether Government have conducted any independent probe in the matter;
 - (c) if so, when all the details therof;
- (f) whether any action has been initiated against the Council concerned official, including the principal of Frank Anthony Public School under the Delhi Education Act, 1973; and
 - (g) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) In August 1991, the Council for the Indian School Certificate Examinations (CISCE) has revised its rules for the conduct of the Indian Certificate of Secondary Education (ICSE) and Indian School Certificate (ISC) Examinations. These Rule contain detailed guidelines about the arrangement for examinations, conduct of the examinations, des-

patch of scripts, use of unfair means etc.

- (d) No, Sir.
- (e) Does not arise.
- (f) No, Sir.
- (g) Preliminary Enquiry conducted by the CISCE did not reveal any lapse on the part of the Principal or any other official of the Frank Anthony Public School, Delhi. Since the CISCE has not debarred the candidate from appearing at the camination, the question of taking action against the CISCE does not arise.

हिन्दुस्तानी संगीत के संबर्धन के लिए संस्था

*474. श्री विग्तिजय सिंह:

श्री सत्य प्रकाञ्च मासवीय :

क्या मानव संसाधन विकास मंत्री यह बताने की क्या करेंगे कि:

- (क) क्या सरकार ने हिन्दुस्तानी संगीत के संवर्धन के लिए किसी संस्थान की स्थापना की है;
- (स) यदि हां, तो उसका ब्यौरा क्या है और उक्त संस्थान की स्थापना का उद्देश्य क्या है और उसकी स्थापना पर कितना सर्च आया है;
- (ग) क्या उक्त संस्थान अपने निर्धारित उद्देश्यों की प्राप्ति होतु प्रयासरत है और यदि हां, तो क्या सरकार क्वारा उस संस्थान के कार्यकरण और उसमें कार्यरत अधिकारियों को कार्यों की कभी समीक्षा की गई हैं;
- (घ) यदि हां, तां तत्संबंधी ब्यौरा क्या हैं और यदि नहीं तो उसके क्या कारण हैं; और
- (s) सरकार ने संस्थान का कार्य सुचारू हैं में चलाने के लिए क्या उपाय किए हैं ?

मानय संसाधन दिकास मंत्री (श्री अर्जुन सिंह) : (क) जी, नहीं ।

(ख) से (ङ) प्रक्त नहीं उठते ।

Letters written by MPs to Ministry of Parliamentary Affairs

*475. SHRI MOHAMMED AFZAL ALIAS MEEM AFZAL: Will the Minis